

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3140
(To be answered on the 4th August 2016)

HELICOPTER SERVICES

3140. SHRI YOGI ADITYA NATH

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to operate helicopter services at major tourist spots in the country to promote tourism;
- (b) if so, the details thereof including the services in place at present in various tourist spots; and
- (c) the steps taken by the Government to develop airports so as to make tourism in the country convenient?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b) The non-scheduled operator permit holders having helicopters endorsed on their permit may operate to different destinations in India including at the various tourist spots, without prior approval of Directorate General of Civil Aviation (DGCA), on charter basis or by selling individual tickets; however, will not publish time table, as per Civil Aviation Requirement.

(c) Development of airports is a continuous process depending on traffic demand, land availability, regulatory clearances etc. One of the parameters used in deciding the traffic demand is the tourism potential.
